

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**E.P. No. 2 of 2014 in**  
**Appeal No.176 of 2011**

**Dated : 17<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**PPN Power Generating Co. Pvt. Ltd. ... Petitioner(s)**

**Versus**

**Tamil Nadu Generation & Distribution Corporation Ltd. ....Respondent(s)**

Counsel for the Petitioner(s) : Mr. Jayant Bhushan, Sr.Adv.  
Mr. Rahul Balaji  
Mr. Senthil Jagadeesan  
Ms. Shruti Iyer  
Mr. Govind Manoharan

Counsel for the Respondent (s): Mr. R. Venkataramani, Sr. Adv.  
Mr. S. Vallinayagam

**ORDER**

We have heard Mr. Jayant Bhushan, the learned Senior Counsel for the Petitioner and Mr. Vallinayagam, the learned counsel for the Respondent.

Post the matter for further submissions on **24.07.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**